

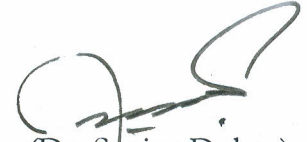
No. Z-16022/ 3 / 2013-Estt (Pt.)
National Human Rights Commission
Manav Adhikar Bhawan, C-Block, GPO Complex
INA, New Delhi – 110023

Dated, the 18th August, 2015

Sub: Abolition of practice of submitting the Affidavits and promotion of self certification.

In pursuance of the Ministry of Home Affairs (Coordination Division) OM No. I-34020/166/2014-Coord.- I dated 22.07.2015, the practice for submission of Affidavits relating to official dealings has been dispensed with by the National Human Rights Commission (NHRC), India. Therefore, the public of India and staff of the NHRC may submit any relevant document pertaining to official dealing with NHRC, India, with self certification.

This has the approval of the Competent Authority.


(Dr. Sanjay Dubey)
Director (Admn.)